

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. ~~12159~~ / SCDSA /2025

Bilaspur, Dated : 07/07/ 2025

To,

Smt. Meera Ansari,

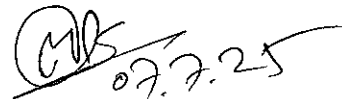
Advocate,

B-1, Priyadarshini Nagar, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24th July, 2025**.

Therefore, you are required to remain present on **24/07/2025** at **4:30 P.M.** sharp at **Conference Hall, High Court of Chhattisgarh, Bilaspur**.

Encl:- Attendance sheet


(Maneesh Kumar Thakur)
Registrar General

High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview / interaction)

**Attendance Sheet
(To be filled by the Advocate)**

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Name of Advocate :.....
2. Permanent Address :.....
:.....
:.....
:.....
:.....
3. Type of Form
(Application /Proposal/Both) :.....
4. Contact No. :.....
5. Email Address :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of :.....
the Registrar (S&A Cell)-cum-
Secretary of the Committee for Designation
of Senior Advocate

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.12160/ SCDSA /2025

Bilaspur, Dated :07/07/ 2025

To,

**Shri Ashok Kumar Varma,
Advocate,
Civil Lines, Near Nehru Chowk,
Bilaspur, Chhattisgarh**

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24th July, 2025**.

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(Maneesh Kumar Thakur)
Registrar General

23

High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview / Interaction)

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HIGH COURT OF CHHATTISGARH : BILASPUR

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No. ~~12161~~ / SCDSA / 2025

Bilaspur, Dated : ~~07~~07/ 2025

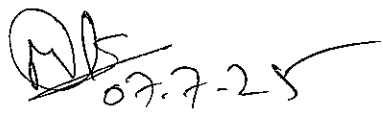
To,

Shri Manoj Vishwanath Paranjpe,
Advocate,
Sadguru Villa, Rama Valley,
In front of Shri Ram Temple,
High Court Road, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24th July, 2025**.

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(Maneesh Kumar Thakur)
Registrar General
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High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview / interaction)

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. ~~12162~~ SCDSA /2025

Bilaspur, Dated : 07/07/ 2025

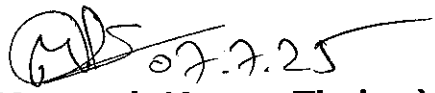
To,

**Shri Sunil Otwani,
Advocate,
Bhartiya Nagar, Near Ayappa Mandir,
Bilaspur, Dist. Bilaspur (C.G.)**

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